

MR. SPEAKER : I have already admitted a number of questions.

SHRI INDRAJIT GUPTA : I think the Deputy Minister has already replied to an unstarred question....

MR. SPEAKER : I have already admitted a question.

SHRI INDRAJIT GUPTA : He said that the matter was under consideration.

I want to know what decision has been taken in the matter.

अध्यक्ष महोदय : आप लोग सुनते नहीं हैं तो मेरे पास क्या इलाज है? आप पहले मेरी बात सुन लें। मैंने क्वेश्चन्स एडमिट कर लिए हैं।

I have already admitted a Starred question.

श्री इन्द्रजीत गुप्त : अनस्टार्ड क्वेश्चन का जवाब दे चुके हैं लेकिन कोई डिस्मिशन नहीं बताया है।

अध्यक्ष महोदय : मैं कह रहा हूँ कि क्वेश्चन आ रहे हैं।

श्री इन्द्रजीत गुप्त : आप इसको ध्यान में रखिए क्योंकि यह सुप्रीम कोर्ट का मामला है।

अध्यक्ष महोदय : सुप्रीम कोर्ट तो सुप्रीम है।

श्री हरीश कुमार गंगवार (पीलीभीत) : अध्यक्ष जी, उत्तर प्रदेश में असामयिक वर्षा तथा ओलावृष्टि से गेहूं और चने की फसल खराब हो गई है। गेहूं काला पड़ गया है और सरकार खरीद नहीं कर रही है। यह बहुत गम्भीर मामला है।

अध्यक्ष महोदय : मैंने कई दफा करवा दिया है। 377 में दीजिए, फिर करवा दूंगा।

Now Papers to be laid. Mr. N. D. Tiwari.

12.10 hrs.

PAPERS LAID ON THE TABLE

Annual Report of and Review etc. on Khadi and Village Industries Commission, Bombay for 1980-81 and 1981-82, etc.

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1980-81 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956 along with Statistical Statement.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khadi and Village Industries Commission, Bombay, for the year 1980-81. •
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1981-82 together with Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the accounts of the Khadi and Village Industries Commission, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts. [Placed in Library. See No. LT-6471/83]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research

Institute, Dehradun, for the year 1981-82 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Dehradun, for the year 1981-82.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-6472/83]

Notification under Industries (Development and Regulation) Act, etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : I beg to lay on the Table :

- (i) A copy of Notification No. S.O. 176 (E) (Hindi and English versions) published in Gazette of India dated the 14th March, 1983 regarding extension of period of take over of management of Messrs Carter Pooler and Company Private Limited, Calcutta, beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :
- (i) S.O. 174 (E) published in Gazette of India dated the 14th March, 1983 regarding extension of period of take over of management of Messrs Bengal Lotteries Limited, Calcutta, beyond five years.
- (ii) S.O. 233 (E) published in Gazette of India dated the 28th March, 1983 regarding extension of period of take over of management of Messrs Ply-board Industries Limited, Pampore, Jammu and Kashmir, beyond five years.
- (iii) S.O. 272 (E) published in Gazette of India dated the 31st March, 1983

regarding extension of period of take over of management of Messrs Cauvery Spinning and Weaving Mills Limited, Pudukkotai, beyond five years. [Placed in Library. See No. LT-6473/83.]

- (3) A copy of the Half-yearly Report (Hindi and English versions) for the period from 1st April, 1982 to 30th September, 1982 on the activities of the Coir Board, Ernakulam, Cochin and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-6474/83.]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) A statement Regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the year 1980-81.

- (ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-6475/83.]

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : I have given a Calling Attention Motion... (Interruptions)

MR. SPEAKER : I will see.

Notification under All-India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 ;—